

National Company Law Tribunal

Allahabad Bench

CP NO. 95/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: V.M. Resorts & Restaurants Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 241/242 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Advocate	Petitioner	
2.	Somesh Khare	Advocate	Respl. 2	

CP NO.95/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner. Sh. Somesh Khare, Advocate for the respondent.

As learned counsel for the respondent files vakalatnama today on behalf of respondents. Hence, he seeks time for argument. His request is acceded to.

The matter be listed on 4th December, 2017.

Dated:17.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd—
H.P. Chaturvedi,
Member (Judicial)